

Balbir Khanna vs V.O.G. - 2005

NOTES OF THE REGISTRY

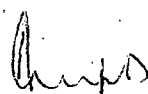
O.A. 538/02 ORDERS OF THE TRIBUNAL

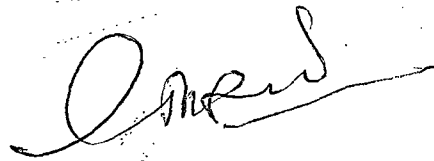
31/12/2002

Mr. Shiv Kumar: Counsel for the applicant.

Mr. Shiv Kumar says that his client wants to withdraw the O.A. and wants to make proper representation before the authorities.

Consequently the application is dismissed as withdrawn.


A. P. NAGRATH
ADMINISTRATIVE MEMBER


G. L. GUPTA
VICE CHAIRMAN

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